

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/78/2023 in CP No.48/241/HDB/2022
NAME OF THE COMPANY	Girija Builders Pvt Ltd
NAME OF THE PETITIONER(S)	R. Yasoda Rao
NAME OF THE RESPONDENT(S)	Girija Builders Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/78/2023

Mr. Naresh Kumar Sangem takes notice on behalf of the Respondents and seeks time to file Vakalth and Counter. Post on 20.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)